

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL****Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-114/NCLAT/CHN BEN/2026

Dated: 07<sup>th</sup> Aug 2026**NOTICE**

Please take notice that the following matters of Chennai Bench will not be taken up on 11.08.2026. The next date of hearing in the matters will be notified later.

| S.No. | Case No.                                                                                                                                     | Name of the Parties                                                                                                                      | Counsel for Appellants    | Counsel for Respondents                                                    |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|----------------------------------------------------------------------------|
| 1.    | Comp App (AT) (CH)<br>No. 102/2025<br>For Stay<br>IA No. 1114/2025                                                                           | Dhanalakshmi<br>Srinivasan Builders &<br>Housing Pvt Ltd<br>Vs<br>Chhapra-Hajipur<br>Expressways Ltd &<br>10 Ors                         | Mr. Abhishek<br>Jenasenan | Ms. Geeta Battula R1<br>Mr.Kaushik Narayanan<br>R2<br>Ms.S Indumathi R5-R7 |
| 2.    | Comp App (AT) (CH)<br>(Ins) No. 149/2025<br>For Exemption<br>IA No. 400/2025<br>For Stay<br>IA No. 757/2025<br>To Implead<br>IA No. 904/2025 | P. Santhosh Sharma,<br>Suspended Director of<br>Lokaa Developer Pvt<br>Ltd<br>Vs<br>V Rajalakshmi&26 Ors                                 | Mr. Kushal Bansal         | Mr. Rajkumar Jhabakh<br>R1                                                 |
| 3.    | Comp App (AT) (CH)<br>(Ins) No. 219/2025<br>For Stay<br>IA No. 618/2025                                                                      | TruPro Insolvency<br>Services LLP, RP of<br>Amar Prakaash<br>Developers Pvt Ltd<br>Vs<br>Aadarsh Surana<br>Suspended Director &<br>6 Ors | Mr. R Sivaraman           | Mr. K Pawan Jhabakh<br>R1                                                  |
| 4.    | Comp App (AT) (CH)<br>(Ins) No. 296/2025<br>For Direction<br>IA No. 866/2025                                                                 | The Authum<br>Investment &<br>Infrastructure Ltd<br>Vs<br>Ramakrishnan<br>Sadasivan, RP of<br>Connect Wind (India)<br>Pvt Ltd & 2 Ors    | Mr. Ashwin Shanbhag       | Mr. B Dhanaraj R1<br>Mr.AG Sathyanarayana<br>R2<br>Mr. ML Ganesh R3        |
| 5.    | Comp App (AT) (CH)<br>(Ins) No. 384/2025                                                                                                     | Future Market<br>Networks Ltd<br>Vs<br>Laila Hotels & Resorts<br>Pvt Ltd                                                                 | Ms. Anusha Peri           | Mr. Polkampally<br>Pavan Kumar Rao                                         |

|    |                                                                                                          |                                                                                                          |                     |                                                 |
|----|----------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|---------------------|-------------------------------------------------|
| 6. | Comp App (AT) (CH)<br>(Ins) No. 443/2025<br>For Stay<br>IA No. 1272/2025                                 | Ashok Sachdev<br>Vs<br>Call Express<br>Constructions Pvt Ltd<br>Through Subramaniam<br>Aneetha, RP & Anr | Mr. Mayan H Jain    | Mr. Arjun Suresh R1<br>Mr. Pranava Charan<br>R2 |
| 7. | Comp App (AT) (CH)<br>(Ins) No. 26/2026<br>For Stay<br>IA No. 60/2026<br>For Exemption<br>IA No. 61/2026 | M Shanmugam<br>Vs<br>Tamilnad Mercantile<br>Bank Limited & Anr.<br><b>WITH</b>                           | Ms. Raveena Paniker | Mr.AG Sathyanarayana<br>R1                      |
| 8. | Comp App (AT) (CH)<br>(Ins) No. 27/2026<br>For Exemption<br>IA No 62/2026<br>For Stay<br>IA No. 63/2026  | S Chandra<br>Vs<br>Tamilnad Mercantile<br>Bank Limited & Anr                                             | Ms. Raveena Paniker | Mr.AG Sathyanarayana<br>R1                      |

**By order of Hon'ble Member (Judicial)**

**Chennai Bench**

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